

LOK SABHA DEBATES

LOK SABHA

Friday, July 10, 1992 / Asadha, 19, 1914
(Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

[English]

OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues Shri D. Pattuswamy.

Shri. D. Pattuswamy who was a Member of the Seventh Lok Sabha during 1980-84 represented Vandavasi constituency of Tamil Nadu.

An agriculturist by profession, Shri Pattuswamy was an active political and social worker. He took keen interest in the upliftment of deprived sections of the society. He also served as a Chairman of Thiruvannamalai Municipal Council during 1959-64.

He actively participated in the proceedings of the House and made valuable contribution thereto.

Shri D. Pattuswamy passed away at

Madras on 27th June, 1992 at the age of 57 years due to a massive heart attack.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The Members may stand in silence for a short while as a mark of respect to the deceased.

11.02hrs

The Members then stood in silence for a short while

(Interruptions)

MR. SPEAKER: Please take your seat.

(Interruptions)

11.04 hrs

REFERENCE BY SPEAKER

LAUNCHING OF INSAT- IIA

MR. SPEAKER: Well, there is one thing which I want to bring to your notice. We are very happy that INSAT- IIA is successfully launched. We would like to congratulate the scientists and all others connected with the making and launching of the Satellite. We are proud of them.

*(Interruptions)**ruptions)**[Translation]*

SHRI RAM VILAS PASWAN (Rosera):
Mr. Speaker, Sir, it was informing by the Government that the meeting of CCPA was going on, so we would like to know the outcome of the meeting of CCPA.

We have given notice under Rule 388. We would like to submit that it is a very important matter, hence Question Hour should be suspended and this matter should be taken up for discussion in the House.....*(Interruptions)*

[English]

SHRI DIGVIJAYA SINGH (Rajgarh):
We are also equally concerned, about the happenings in Ayodhya. The Government must come out with a statement on this issue. There, the commitment has been violated. It is a matter of serious concern.
(Interruptions)

SHRI BASUDEB ACHARIA (Bankura):
Sir, why they are silent? *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, is there any Government here? And if there is, where is that? *(Interruptions)*

DR. RAM CHANDRA DOME (Birbhum):
Sir, We want to know the outcome of the CCPA meeting. What is the stand of the Government? Why is the Government silent on this issue? *(Interruptions)*.

(Interruptions)

SHRI BASUDEB ACHARIA: Sir, where is the Prime Minister? Since yesterday, we have been asking for an assurance. *(Inter-*

SHRI. E. AHAMED (Manjeri): Sir, there is no rule of law. There is no respect for the Constitution or for the rule of law. There is no secularism in this country. *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE:
Sir, why are they not responding? Is it the CCPA's decision? *(Interruptions)*

MR. SPEAKER: Please sit down. You speak one after the other; let me hear.

(Interruptions)

MR. SPEAKER: Let us at least hear.

*(Interruptions)**(Translation)*

MR. SPEAKER : You should at least listen to me.

*[English]**(Interruption)*

MR. SPEAKER: Will you take your seats? Let us understand what is to be done.

(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again after half-an-hour.

11.04 hrs.

The Lok Sabha then adjourned till forty-five minutes past Eleven of the Clock.